

(b) if so, the facts thereof and steps being taken to stop such activities of phillips in order to encourage Indian owned industries at home?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b). No permission has been given to Peico Electronics and Electricals Ltd. to acquire controlling interest in the holding of any multinational in India.

**Relaxation of MRTP restrictions and Licensing Hurdles**

4652. SHRI K. A. RAJAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have a proposal under consideration to relax MRTP restrictions and other licensing hurdles to help by houses go in for setting up additional textile looms to raise their weaving capacity; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) The new integrated textile policy is still under consideration.

(b) Does not arise.

विदेशी कम्पनियों की भारतीय कृत शाखाएं

4653. श्री तारिक अनवर :

श्री केशवराव पारधी :

क्या वित्त मंत्री निम्नलिखित जानकारी दर्शानेवाला एक विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) उन विदेशी कम्पनियों की शाखाओं के नाम क्या हैं जिन्होंने 1974-80 के दौरान स्वयं को भारतीय सहायक कम्पनियों अथवा भारतीयकरण हेतु भारतीय कम्पनियों में परिवर्तित कर लिया है ; और

(ख) उनका वर्ष-वार, देश-वार और उद्योग-वार व्यौरा क्या है ?

वित्त मंत्री (श्री आर० बेंकटरामन) :

(क) तथा (ख) जानकारी देने वाला एक विवरण सभा पटल पर रखा गया (ग्रन्थालय में रखा गया/दिखिए संख्या एन. टी. 1715/80)

**Export of Marine Products from Different Ports**

4654. SHRI DAULAT SINHJI JADEJA: Will the Minister of COMMERCE be pleased to state:

(a) what were the exports of marine products in the year 1979 and so far reported during the year 1980;

(b) the break-up of exports from different ports in India, giving full details for each port for 1978 and 1979 and in the first half of 1980. quantity-wise and in rupees;

(c) whether there has been a steep decline in the first half of 1980, as compared to the corresponding period in 1979; and

(d) if so, the details and reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) The exports of marine products in the calendar year 1979 and for the period January-September, 1980 were as below:

	1979	1980 (Jan-Sept.)
Quantity (Tonnes)	92184	57325
Value (Rs. crores)	262.03	166.29

(b) A statement is attached.

(c) and (d). There was a fall of 24.41 per cent in terms of quantity and 23.39 per cent in terms of value during the first half of the current year as

compared to the corresponding period of 1979. The reasons for decline in exports were poor shrimp landings, decline in the demand in the Japanese market, selective buying due to quality

problems in the US market, poor production of frog legs due to drought conditions in important catchment areas and non-renewal of chartering arrangements.

#### Statement

Port-wise export details for the year 1978, 1979 and 1980 (Jan. to June) are as follows:

Sl. No.	Port of Shipment	Q: Quantity in Tonnes		1980 (Jan.-June)	
		1978	1979		
1	Cochin	Q:	31652	31633	13009
		V:	8489.82	10963.87	4287.28
2	Bombay	Q:	14332	11692	7743
		V:	2744.51	3228.18	1578.00
3	Madras	Q:	6151	5729	1657
		V:	2961.59	2995.44	854.47
4	Calcutta	Q:	2853	1266	1365
		V:	1667.85	777.40	975.13
5	Mangalore	Q:	3908	4974	2920
		V:	1084.97	1701.27	749.48
6	Ratnagiri	Q:	805	1913	383
		V:	226.41	725.77	109.57
7	Vizag	Q:	53053	3642	2943
		V:	1624.65	2340.02	1298.04
8	Veraval	Q:	2208	2722	1365
		V:	641.56	721.82	208.15
9	Kakinada	Q:	41	9	3
		V:	3.66	0.57	0.10
10	Nagapattinam	Q:	303	49	10
		V:	16.50	18.32	8.36
11	Tuticoria	Q:	3976	3569	1514
		V:	199.32	162.66	68.27
12	Calicut	Q:	203	355	336
		V:	12.03	18.19	14.49
13	Porbander	Q:	1192	1431	1265
		V:	294.10	351.29	329.01
14	Paradeep	Q:	1981	2712	799
		V:	1055.53	1409.39	423.53
15	Okha	Q:	—	65	8
		V:	—	2.93	0.63
16	Port Blair	Q:	5288	20423	2869
		V:	193.24	720.83	52.67
17	Jamnagar	Q:	—	—	100
		V:	—	—	3.01